# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 809 TO BE ANSWERED ON JULY 24, 2025

## **NEW PROJECTS FOR URBAN DEVELOPMENT IN UTTAR PRADESH**

## NO. 809. SHRI SANATAN PANDEY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has recently approved or initiated new projects to enhance infrastructure, urban development and community services in Uttar Pradesh particularly in Balia Lok Sabha Constituency; and
- (b) if so, the details thereof along with the budget allocated for the same, time-frame of the project and likely benefits to the local population, district-wise?

### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) & (b): As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies. However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. Atal Mission for Rejuvenation & Urban Transformation 2.0 (AMRUT 2.0), Pradhan Mantri Awas Yojana – Urban 2.0 (PMAY-U 2.0), Swatchh Bharat Mission – Urban 2.0 (SBM – U 2.0), Pradhan Mantri Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi), Urban Transport (UT), etc.

Through these Missions/Schemes, the Central Government approves the State Plans and provides the Central Assistance (CA) to the States. The projects are selected, designed, approved and executed by the States/UTs and the cities. The State Governments release funds to the cities/districts.

SBM-U: Government of India launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014 with the objective of making all cities Open Defecation Free (ODF) and for 100% scientific processing of Municipal Solid Waste (MSW) generated in the urban areas of all States/UTs including Ballia Lok Sabha Constituency. To carry forward the progress made, SBM-U 2.0 has been launched on October 1, 2021 with a vision of achieving Garbage Free Status for all cities through 100% source segregation, door to door collection and scientific management of all fractions of waste including safe disposal in scientific landfills.

Under SBM-U, funds are released by Government of India to the States/UTs on the basis of action plan duly approved by State Level Technical Committee (SLTC) submitted by States/UTs which are further transmitted to ULBs by the concerned State/UT Govt. Therefore, details of financial assistance/projects approved in respect of Ballia Lok Sabha constituency under SBM-U are not available. Details of funds allocated to Uttar Pradesh are as below:

(₹ in Crores)

SBM-U (2014-2021)	SBM-U 2.0 (2021-2026)
1,740.98	4,073.80

Further, Sanitation is a State subject under 7th schedule of the constitution, it is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. Details of all the projects under SBM-U reported by States/UTs are available at SBM-U, MoHUA portal <a href="https://sbmurban.org/swachh-bharat-mission-progess">https://sbmurban.org/swachh-bharat-mission-progess</a>.

AMRUT: AMRUT 2.0 has been launched on 1st October 2021. AMRUT 2.0 focuses on making the cities 'self-reliant' & 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is other major focus of AMRUT 2.0. Rejuvenation of water bodies and development of green spaces and parks are other components of the mission. So far, under AMRUT 2.0, a total of 655 projects worth ₹26,758.53 crore (including Operations & Maintenance cost) has been approved by MoHUA in Uttar Pradesh. District wise details mentioned in ANNEXURE I.

In Ballia Lok Sabha Constituency under AMRUT 2.0, 03 projects worth ₹442.73 crore has been approved so far which include 02 water supply project worth ₹172.07 crore and one sewerage/septage management project worth ₹270.67 crore. Under AMRUT & AMRUT 2.0, central funds are allocated/ released to States/ Union Territories (UTs) and not to the district wise. Under AMRUT 2.0 in Uttar Pradesh, against Central share of ₹8,161 crore for projects, ₹1,896.68 crore have been released/sanctioned.

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ANNEXURE I as referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 809 due for answer on July 24, 2025 regarding 'New Projects For Urban Development In Uttar Pradesh'.

District wise approved projects in Uttar Pradesh under AMRUT 2.0

SI		Approved Projects	
No	District	No	Est. Total Project Cost (In ₹ Cr.)
1	AGRA	15	742.42
2	ALIGARH	16	555.18
3	AMBEDKAR NAGAR	10	221.57
4	AMETHI	3	94.00
5	AMROHA	10	151.23
6	AURAIYA	6	191.90
7	AYODHYA	19	1,342.26
8	AZAMGARH	5	185.25
9	BAGHPAT	6	318.12
10	BAHRAICH	6	232.84
11	BALLIA	8	544.49
12	BALRAMPUR	4	211.98
13	BANDA	14	347.20
14	BARABANKI	7	300.92
15	BAREILLY	14	278.09
16	BASTI	5	90.88
17	BHADOHI	2	125.71
18	BIJNOR	8	318.65
19	BUDAUN	10	288.30
20	BULANDSHAHAR	17	332.79
21	CHANDAULI	6	118.38
22	CHITRAKOOT	8	362.40
23	DEORIA	6	102.08
24	ETAH	6	222.14
25	ETAWAH	8	352.05
26	FARRUKHABAD	5	191.64
27	FATEHPUR	15	664.90
28	FIROZABAD	3	32.45
	GAUTAM BUDDHA		_
29	NAGAR	7	94.53
30	GHAZIABAD	20	1,258.25
31	GHAZIPUR	3	127.93
32	GONDA	7	134.10
33	GORAKHPUR	19	2,447.16
34	HAMIRPUR	9	269.03

SI		Approved Projects	
No	District	No	Est. Total Project Cost (In ₹ Cr.)
35	HAPUR	9	107.87
36	HARDOI	10	307.08
37	HATHRAS	6	186.98
38	JALAUN	18	818.19
39	JAUNPUR	6	351.14
40	JHANSI	18	466.16
41	KANNAUJ	4	92.82
42	KANPUR	11	1,465.81
43	KANPUR DEHAT	4	130.20
44	KASGANJ	4	81.73
45	KAUSHAMBI	4	123.61
46	KHEERI	7	215.50
47	KUSHINAGAR	7	211.10
48	LALITPUR	7	197.68
49	LUCKNOW	19	1,351.55
50	MAHARAJGANJ	3	94.75
51	МАНОВА	5	272.03
52	MAINPURI	3	178.72
53	MATHURA	10	360.85
54	MAU	4	377.88
55	MEERUT	23	501.85
	MIRZAPUR-CUM-		
56	VINDHYACHAL	9	229.56
57	MORADABAD	11	436.89
58	MUZAFFARNAGAR	7	325.78
59	PILIBHIT	11	139.07
60	PRATAPGARH	5	217.50
61	PRAYAGRAJ	11	773.82
62	RAEBARELI	8	221.75
63	RAMPUR	9	161.84
64	SAHARANPUR	9	257.33
65	SAMBHAL	7	202.13
	SANT KABIR		
66	NAGAR	3	137.71
67	SHAHJAHANPUR	12	304.63
68	SHAMLI	4	199.28
69	SIDDHARTHNAGAR	11	321.00
70	SITAPUR	8	174.10
71	SONBHADRA	10	519.02
72	SRAWASTI	2	83.53

SI		Approved Projects	
No	District	No	Est. Total Project Cost (In ₹ Cr.)
73	SULTANPUR	6	65.34
74	UNNAO	9	209.05
75	VARANASI	14	634.88
	Total	655	26,758.53